

production in the country and West Bengal, separately during the last two years ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). A statement is laid on the Table of the House. [*Placed in Library. See No. LT-1522/72.*]

**Appointment of Task Force to Deal with Applications for Licences for Expansion of Industrial Capacity**

986. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether a task force is being appointed to deal with applications for licences for expansion of industrial capacity in the country ;

(b) whether in many of the factories capacity for more production already exists and whether this task force will rationalise the permissible limits for production for such units ;

(c) whether the task force has gone into action ; and

(d) if so, the number of applications cleared and what impact these will have in augmenting production of industrial products in country ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). A Task Force has been set up to consider applications for larger industrial houses and foreign majority companies for fuller utilisation of the plant and machinery installed by them in respect of 54 selected industries,

(c) and (d). The Task Force has started receiving applications only from 8th March, 1972. Upto 16th March, 1972, 8 applications had been received and these are under consideration by the Task Force.

**Tarapur Atomic Power Plant**

987. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of

ATOMIC ENERGY be pleased to state :

(a) the agency which had supplied or formulated the design for the Tarapur Atomic Energy Plant, which has since stopped functioning and the name of the agency which had been entrusted with the task of installation ;

(b) whether the estimate has been drawn about the fresh expenditure that will be required to rectify these short-comings in the plant ; and

(c) whether a third party opinion with regard to the extent damages arising out of the defects in design have been obtained and if so, the details thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) The Tarapur Atomic Power Plant was a turnkey project. It was designed and installed by M/s. General Electric of U.S.A.

(b) and (c). The shortcomings noticed in the Plant requiring rectification are in the following areas :

(i) Guide tube holding-down arrangement

(ii) Transformer oil cooling system.

With regard to the guide tube holding-down arrangements, improvements are being carried out in consultation with the Bhabha Atomic Research Centre. The estimated expenditure on the present improvements is Rs. 1.25 lakhs.

With regard to improvements in the transformer oil colling system, the opinion of transformer experts from the Heavy Electricals (India) Ltd., as well as other companies has been obtained. They have recommended the provision of certain additional instrumentation, revision of some of the testing procedures and the substitution of sea-water cooling by freshwater cooling. An estimate of the expenditure involved in carrying out these improvements will be prepared after the designs of the improvements are completed.